

FORM B
PUBLIC ANNOUNCEMENT

[Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]
For The Attention Of The Stakeholders Of **PRITHVI FINVEST CO. PRIVATE LIMITED**

S.N.	PARTICULARS	DETAILS
1	Name of Corporate Debtor	PRITHVI FINVEST CO. PRIVATE LIMITED
2	Date of Incorporation of Corporate Debtor	29.07.1994
3	Authority under which Corporate Debtor is incorporated / registered	Companies Act, 1956, Registrar of Companies, Kolkata
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U67120WB1994PTC064201
5	Address of the Registered Office and the Principle Office (if any) of Corporate Debtor	CF-361, Salt Lake City, Sector-I Kolkata Parganas North - 700064
6	Date of closure of Insolvency Resolution Process	02.01.2020
7	Liquidation commencement date of Corporate Debtor	02.01.2020 (order passed by Hon'ble NCLT, Kolkata available on 03.01.2020)
8	Name, Address, E-mail Address, Telephone Number and The Registration Number of The Liquidator	Jitendra Lohia 2, Lal Bazar Street, Todi Chamber, 2nd Floor, room No- 204 & 205, Kolkata-700001 Email: ip.jitulohia@gmail.com jitulohia@knjainco.com Phone: 9874044000 IBBI/PA-001/P00170/2017-18/10339
9	Last Date for submission of Claims	01.02.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **PRITHVI FINVEST CO. PRIVATE LIMITED** on 02.01.2020.

The stakeholders of **PRITHVI FINVEST CO. PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 01.02.2020, to the Liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 4th January, 2020
Place: Kolkata



J. Lohia
JITENDRA LOHIA
Liquidator